

IN THE HIGH COURT OF JUDICATURE AT PATNA

CRIMINAL APPEAL (DB) No. 462 of 2025

Arising Out of PS. Case No.-7 Year-2022 Thana- BIKRAMGANJ District- Rohtas

Manju Devi W/o Arun Kumar Singh @ Arun Singh R/o Village- Kharahatand,
PS- Semri, Dist- Buxar At present R/o vill - Mathurapur Colony, ward no. 2,
Dalmia Nagar, P.s. - Dalmia Nagar, District- Rohtas

... .. Appellant/s

Versus

1. The State of Bihar
2. Rockey @ Rohit Kumar S/o Sri Angad Prasad R/o vill - Dolkhili, P.S. -
Durgawati, District- Kaimur
3. Prince Kumar S/o Sri Nand Yadav @ Nagendra Prasad Singh R/o Mohall -
Dalmiyanagar, P.S.- Dehri, District - Rohtas

... .. Respondent/s

Appearance:

For the Appellant/s	:	Mr. Babu Nandan Prasad, Adv.
For the State	:	Mr. Satya Narayan Prasad, A.P.P.
For the Respondent No. 2	:	Mr. Sanjay Kumar Tiwari, Adv.
For the Respondent No. 3	:	Mr. Dhaneshwar Prasad Gupta, Adv.

CORAM: HONOURABLE MR. JUSTICE MOHIT KUMAR SHAH

and

